

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 4
(IB)-401(PB)/2020

IN THE MATTER OF:

Mr. Gaurav Kathuria

.... Applicant/Petitioner

v.

M/s. RG Residency Pvt. Ltd.

.... Respondent

Order Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 03.02.2020

CORAM:

MR. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Nitin Kaushik, Adv.

For the Respondent

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ORDER

List the matter on 10.02.2020.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)